

Year-2022-23

Declaration of Assets and Liabilities

I, Prerna Kumari Wife of Sanjiv Kumar Singh, aged 44 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets AS On-29.01.2023

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Sanjiv Kumar Singh	Dependant-1 Name (Daughter) Shreyasi Singh	Dependant-2 Name (Son) Shaurya Samarth Singh	Dependant-3 Name
1	2	3	4	5	6	7
(i)	Cash	Rs.10,000.00	Rs. 2000.00	-----	-----	-----
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	S.B.I. – Rs.1,36,012.39	S.B.I. – Rs.18,94,384.84	-----	-----	-----
(iii)	Bonds, Debentures and Shares in Companies,	Mutual Fund-Rs. 14,97,334.00	Mutual Fund-Rs. 45,27,130.00	-----	-----	-----
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	NSC-Rs. 100000.00	NSC-Rs. 100000.00	-----	-----	-----
(v)	Motor Vehicles (details of make, etc)	HeroMaestro (Scooty) Tata Tigor Car-XZ	Hero Honda CBZ(Bike)	-----	-----	-----
(vi)	Jewellery (details of weight and value)	Gold-270.66gm Rs.12,45,848.00 Silver-40gm Rs.2888.00 Dimond-0.19 carat	Gold-147.42gm Rs.06,67,574.00 Silver-300gm Rs.21,660.00 Dimond-0.22 carat	Gold-59gm Rs.2,71,977.00 Silver-15gm Rs.1083.00	Gold-15gm Rs.69,045.00	-----
(vii)	Other assets, such as values of claims/ interests	Mobile-(Max Pro) Old Furniture(Double Bed,Sofa,Dressing Table,Showcase,S andook) Washing Machine ,Geeser, A.C	Music System, Laptop, Fridge,Cooler, Almirah, mobile-3, T.V	-----	-----	-----

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

प्रार्थना कुमारी - 2
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*. Dependant here means a person substantially dependant on the income of the employee.

B. Detail of Immovable assets.

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Sanjiv Kumar Singh	Dependant - 1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- Survey Number (s)- Extent (Total Measurement)- Current market value	Nil	In Village- Miyanchak, Dist.- Patna, Area-08 Acre 0.5Bigha Apporx. (Parental)	-----	-----	-----
(ii)	Non-Agricultural Land- Location (s)- Survey Number (s)- Measurement- Current market value	Nil	1.- In Patna(Gandhi Nagar&Rajapur) Khata no.-33,Area- 32.05 Decimal Apporx. 2.-In Village- Miyanchak, Dist- Patna, Area-1.25 Bigha Approx.	-----	-----	-----
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	Nil	-----	-----	-----	-----
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value	Nil	1.- In Patna(Gandhi Nagar&Rajapur) Khata no.- 33,BuiltupArea- 6299Sqt. Apporx 2.-In Village- Miyanchak, Dist- Patna, BuiltupArea- 875Sqt. Approx (Parental)	-----	-----	-----
(v)	Others (such as interest in property)	Nil	-----	-----	-----	-----

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-
[Note : Please give separate details for each item]

Pooja Kumari

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 29.01.2023
(a)	(i) Loans from Banks	Rs. 3,00,000.00	Rs.1,75,000.00
	(ii) Loans form Financial Institutions		
	(iii) Government Dues :		Nil
	(a) dues to departments dealing with government accommodation		Nil
	(b) dues to department dealing with supply of water		Nil
	(c) dues to departments dealing with supply of electricity		Nil
	(d) dues to departments dealing with telephones		Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Nil
	(f) Other dues, if any		Nil
(b)	(i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	Assesment Year - 2022-23 Income Tax Paid Rs. 76724.00 PAN-CRJPK8324H	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		Nil
	(iii) Sales Tax [Only in case of proprietary business]		Nil
	(iv) Property Tax		Nil

C. PERSONAL DETAIL :

- i) GPF/CPF/PRAN NO :- PTS/BLA-1246
- ii) Gender :- F (M/F)
- iii) Date of Birth :- 1 5 0 3 1 9 7 8 (DD/MM/YYYY)
- iv) Class/Group :- B (A/B/C)
- v) Cadre :- Bihar Vidhan Sabha Secretariat Service
(Full Name e.g., B.A.S. Bihar Administrative Service.
B.S.S. Bihar Secretariat Service etc.)
- vi) Home District :- PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Prerna Karmari

Signature :- *Prerna Kumari*

Name of Employee:- Prerna Kumari

Designation:- , Bihar Vidhan Sabha, Patna.

Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 31.01.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Prerna Kumari